COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 07 OF 2016

Dated: 6th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Godawari Power & Ispat Ltd. Appellant(s)

Vs.

Chhattisgarh State Load Despatch Centre & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. A.C.Boxipatro for

Mr. Apoorv Kurup for R.1

Ms. Neha Garg for

Ms. Swapna Seshadri for R.2

ORDER

List the matter on <u>07.03.2018</u> on top of the board, at the request of the learned counsel appearing for Respondent No. 1.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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